

(33)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/674/(IB)/2017
NAME OF THE PETITIONER(S) : RELIANCE COMMERCIAL FINANCE LTD
NAME OF THE RESPONDENT(S) : VASAN DENTAL HOSPITAL PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Preetni S. Arasu
for Rajagopal + Raghunathan
Advocates

Counsel for Respondt Preetni

K. Moolay

Counsel for
Petition

ORDER

Counsel for petitioner/financial creditor present. Counsel appearing on behalf of respondent prayed for time to file vakalat and counter and stated that they have not received copy of the petition. Counsel for petitioner is directed to provide a copy of the petition to the respondent. Time extended at request. Put up on 11.12.2017.

-sd-

S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)